

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1652

ANSWERED ON:08.03.2010

IRREGULARITIES UNDER PMGSY

Mahajan Smt. Sumitra;Majumdar Shri Prasanta Kumar;Yadav Shri Sharad

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds sanctioned and roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) during each of the last three years and the current year, State-wise;
- (b) whether the Government has received any complaints regarding diversion of funds, non-compliance of tendering process and unreliable monitoring in the implementation of PMGSY during the said period;
- (c) if so, the details thereof, State-wise, alongwith the action taken thereon;
- (d) whether the contractors are siphoning off huge funds and not completing the task as per the time-schedule;
- (e) if so, the details thereof and the corrective steps taken/being taken by the Government in this regard; and
- (f) whether the Government proposes to bring a new scheme in future for the purpose and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) The State-wise details of funds sanctioned/released and road length constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) during last three years and the current year upto January, 2010 are given in the Annexure-I.
- (b) & (c) During the year 2009-10 (upto January,2010), 126 complaints regarding various irregularities in road projects taken up under PMGSY have been received, out of which 94 complaints have been sent to the State Governments for inquiry and necessary action. National Quality Monitors (NQMs) have been deputed for inquiry into 32 complaints. State-wise details are given in Annexure-II.
- (d) & (e) No case of siphoning off funds by contractors has been reported by the State Governments. The time period prescribed for completion of road projects taken up under PMGSY is 9 to 12 months from the date of issue of the work order. In case of delay, necessary action is taken as per the contract provisions.
- (f) No, Sir.